

**PROFORMA FOR DECLARATION OF ASSETS**

(As on 31-03-12)/ 10-01-2013

Name of officer (In full) :

Smt. Kiran Chaturvedi

Date of Birth

07-07-1969

Present post held

Additional District & Session Judge Kabirdham.

Immovable Property			
Name of district, sub-division] Taluka and village in which Property is situated	Name and details of property	If not in own name, state in whose name held and and his/her relationship with Govt. servant	How aquired, wheather by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom aquired
1	Housing and other buildings 2	Land 3	5
1- Village -Kikirmeta, Tah. Patan, Distt. Durg. Present Distt. Balod.	-	P.H. No. 39 Double crop Agricultur el land 2 acre.	This land is ancestral property & the land has been obtained by partition after the demise of my husband's father .
Movable property(Valued Above 25,000/- of Rs.			
Name of Articles			
Car Maruti SX4, ZXI, The car was perchesed by car loan from SBI year 2011 for duration of five year loan period Present value Nine lacks			
Jewellery (Lump sum)			
Jewellery (worth Rs.)- Stridhan Around Seven lacks.			
Shares/Debanture			
Name of Issueing company	No. of shares		
1	2		
Nil	Nil		

2011-2

Life insurance policy & others		Amount
Name of Issuing company		2
Three policies of Life Insurance Corporation of India		Total amount – Two lacs seventy five thousand Rupees
<b>Bank Deposits/Securities &amp; Investments</b>		
	Name of Bank	City
1) Fixed Deposits	Nil	Nil
2) Savings Bank A/CS	State bank of India (Salary account)	Kabirdham
3) PPF	State bank of India	Kabirdham
4) GPF		
5) NSS/NSC	Two NSC of Indian postal Department	Durg Rajnandgaon
6) Others	Other Domestic utility appliances	
		Amount
		Nil
		Four lacs fifty six thousand eight hundred fifty nine Rupees only.
		Seven lacs fifty five thousand only.
		Eleven lacs
		Thirty thousand Rupees
		Approx. Ten lacs

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
 Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

*[Signature]*  
 10.01.13  
 Signature & Date  
 AD5 / NS5